

j
W.P(C)No. 13381 OF 1984
ITEM No.MM-18

Court No. 4

SECTION PIL
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A.Nos.400-401/2003 in
I.A.No.376/2003 in
Writ Petition(Civil) No.13381/1984

M.C. MEHTA

Petitioner (s)

VERSUS

UNION OF INDIA & ORS.

Respondent (s)

(With Appln(s). for directions and exemption from filing O.T. and
clarification and impleading party and permission to submit additional document(s))

Date : 31/10/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE
HON'BLE MR. JUSTICE B.P. SINGH

For Petitioner (s)Petitioner-In-Person,Adv.

For Respondent (s)Mr. M.P. Shorawala, Adv.

Mr. Krishan Mahajan, Adv.

Mr. A. Dipankar, Adv.

Mr. Kamalendra Mishra, Adv.
Mr. Rajeev Kumar Dubey, Adv.
Ms. Rasmi Singh, Adv.

Mr. Vijay Panjwani, Adv.

Mr. A. Mariarputham, Adv.
Mr. Aruna Mathur, Adv.
Mr. P. Parmeshwaran, Adv.

UPON being mentioned by the counsel the Court made the following
O R D E R

List the matter in due course.

(PAWAN KUMAR)
COURT MASTER

(PREM PRAKASH)
COURT MASTER